RAJYA SABHA

Tuesday, the 9th March, 1965/the IStli Phalguna, 1886 *(Saka)*

The House met at eleven of the clock. MR. CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

दिल्ली में सिनेमा टिकटों की चोर बाजारी

***351. श्री भगवत नारायण भार्गव :** क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगी कि दिल्ली के सिनेमा घरों में टिकटों की चोर बाजारी को रोकने के लिये क्या उपाय किये जा रहे हैं ?

i[BLACK-MARKIIIN(, IN CINEMA TICKETS IN DELHI

*3.51 - SHRI B. N. BHARGAVA : Will tin Minister of INFORMATION AND BROADCASTING he pleased to state the steps that are being taken to prevent black-marketin; of the tickets in the cinema houses of Delhi?}

सूचना तथा प्रसारण मंत्री (श्रीमती इन्दिरा गांधी) : सिनेमा टिकटों की चोर बाजारी यू० पी० ऐंटरटेनमेन्ट्स एंड बेटिंग टैक्स एक्ट, 1937, जो संघ राज्य क्षेत्र दिल्ली पर भी लागू है, की धारा 9—बी के अन्तर्गत दंडनीय है, जिसमें 200 रुपये तक का जुर्माना हो सकता है।

1[XHE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) ; Black-marketing in cinema tickets is punishable under Section 9 B of the U.P. Entertainments and Betting Tax Act, 1937, extended to the Union territory of Delhi, with a fine which may extend to Rs. 200.)

श्री भगवत नारायण भार्गव : क्या मैं यह जान सकता हूं कि सन् 1964 से साल में इसके अन्तर्गत कोई आदमी पकड़ा गया ? यदि पकड़े गये तो कितने आदमी पकड़े गये ।

श्रीमती इन्दिरा गांधी : दिल्ली पुलिस ने इस संबंध में 168 आदमियों को पिछले साल पकड़ा जिसमें से 139 को सजा मिली है, 6 को छोड़ दिया गया है और 23 के ऊपर केस चल रहे हैं। इस साल जनवरी के महीने में 14 आदमियों को पकड़ा गया और जिनमें से 13 का चालान हुआ है।

श्री भगवत नारायण भार्गव : क्या मंत्राणी जी यह बतलाने की कृपा करेंगी कि गत पांच वर्षों से सरकार का इस संबंध में क्या अनुभव रहा है और क्या स्थिति पहले से सुधर गई है या बिगड़ गई है ?

श्रीमती इन्दिरा गांधी : यह तो कहना मुश्किल है।

श्री ए० बी० वाजपेयी : सिनेमा के टिकटों की जो चोर बाजारी होती है उसमें सिनेमा के मालिकों का हाथ रहता है। क्या इस बात के बारे में पता लगाने की कोशिश की गई है कि जो अन्तर्राष्ट्रीय फिल्म समारोह हुआ था उसमें टिकट धड़ल्ले के साथ चोर बाजारी में बिके और क्या इस ओर भी माननीय मंत्राणी जी का ध्यान आकृष्ट किया गया था ।

श्रीमती इन्दिरा गांधी : इस प्रश्न के दो भाग हैं । कुछ सिनेमा अधिकारियों का हाथ तो इसमें जरूर होता है लेकिन जो हमारा अन्तर्राष्ट्रीय फिल्म समारोह हुआ था उसमें इस बात का सबूत नहीं मिला कि किसी भी फिल्म अधिकारी का इसमें कोई हाथ हो । जैसे ही हमारे पास यह सूचना आई कि इस तरह की चोर बाजारी हो रही है, हमने इसकी इत्तिला यहां के चीफ

t[ ] English translation.

कमिश्नर को दे दी क्योंकि यह मामला उनके नीचे आता है।

श्रीमती शारदा भार्गव : जैसा कि अभी मंत्राणी जी ने कहा कि सिनेमा मालिकों का हाथ इसमें जरूर होता है, तो मैं यह जानना चाहती हूं कि किसी सिनेमा मालिक को इस संबंध में कोई सजा दी गई या नहीं।

श्रीमती इन्दिरा गांधी : जैसा कि मैंने अभी कहा कि यह मामला हमारे महकमे का नहीं है। जहां तक दिल्ली का संबंध है हमारे सामने इस तरह का कोई सबूत नहीं आया है कि इस मामले में सिनेमा मालिकों का हाथ है।

SHRIMATI TARA RAMCHANDRA SATHE : May 1 know whether the Government is aware that this sort of black-marketing in cinema tickets is going on in many of the big cities ?

SHRIMATI INDIRA GANDHI: Sir, this is just what I said in the beginning, that Government is aware of it. That is why this Act was passed. But this is not a phenomenon which is only in our country. It happens all over the world unfortunately.

श्री विमलकुमार मन्नालालजी चौरड़िया : क्या माननीय मंत्राणी जी यह बतलाने का कष्ट करेंगी कि इस तरह का कानून होते हुए भी सिनेमा के टिकटों में चोर बाजारी होती है। तो ऐसी स्थिति में इस तरह की चोर बाजारी को रोकने के लिए कानून को सख्त बनाने का सरकार का विचार है। दूसरी बात यह जानना चाहता हूं कि इस संबंध में चोर बाजारी प्रोत्साहन न मिले क्या ज्यादा सिनेमा घरों के निर्माण के बारे में भी सोचा जा रहा है ?

श्रीमती इन्दिरा गांधी : यह कोशिश की जा रही है कि इस संबंध जो दंड है वह सख्त हो। लेकिन जब तक अधिक सिनेमा घर नहीं होंगे, अधिक सीटें लोगों को प्राप्त नहीं होंगी, तब तक चोर बाजारी को रोकना आसान नहीं है।

SHRI P. C. M1TRA : May I know whether the hon. Minister is aware that even in important cinemas here black-marketing is going on openly in cinema tickets ? Actually, Sir, on Saturday morning I had gone to purchase some tickets. But immediately I came out somebody offered tickets to me. And there was no police officer or anybody else there to whom I could complain that this was going on.

(No reply)

SHRI P. N. SAPRU : Will the hon. Minister appreciate that this cannot be done by law and that we should try to build up public opinion in regard to these matters ? It is public opinion which can deal with questions of this character. Law cannot be a substitute.

MR. CHAIRMAN : What is the question ?

SHRI GOP1KRISHNA VUAIVARGIYA : Sir, in view of the fact that many ills in our country are due to cinema, should we not have more control over cinemas—what . is produced in the cinemas ?

SHRIMATI INDIRA GANDHI : This is an extremely controversial matter and I think there are two opinions. We can certainly see that the cinema is better controlled but the only way of preventing people from going to the cinema is to have better entertainment in other spheres.

श्री के० दामोदरन : माननीय मिनिस्टर ने अभी बतलाया कि सिनेमा मालिक टिकटों के संबंध में ब्लैक मार्केटिंग करने में भाग लेते हैं। तो मैं यह जानना चाहता हूं कि इस संबंध में कितने मालिकों को पकड़ा गया और उन्हें क्या सजा दी गई ?

श्रीमती इन्दिरा गांधी : इसकी सूचना हमारे पास नहीं है।

श्री रामकुमार भुवालका : क्या माननीय मंत्राणी जी को मालूम है कि सिनेमा गेटों पर ऐसे आदमियों को रखा जाता है जो कि गुन्डे क्लास के होते हैं, जिनके बिना सिनेमा हाउस चलता नहीं और इसी वजह से इन लोगों को टिकट देना पड़ता है और ये लोग ही इस तरह की टिकटों की चोर बाजारी करते हैं। तो क्या सरकार इस तरह का प्रबन्ध करेगी कि सिनेमा के गेटों पर इस तरह के लोग न रखे जायें ?

श्रीमती इन्दिरा गांधी : हमारे पास इस तरह की इत्तिला पहले नहीं थी लेकिन अब हम इस बात की तजब्जो चीफ कमिश्नर साहब को दे सकते हैं।

SHRI D. P. KARMARKAR : May I respectfully point out that in so far as the Ministry of Information and Broadcasting is concerned, it is concerned only with regard to control over what is produced in the cinema, namely, screen boards and all that ? It is not at all concerned with control over tickets. The Ministry has nothing to do with control on tickets.

SHKIMATI INDIRA GANDHI : That *h* quite right, Sir.

MR. CHAIRMAN : Next question.

NATIONAL DEFENCE FUND

*352. SHRI A. D. MANI : Will the PRIME MINISTER be pleased to state :

(a) whether Prime Minister's attention has been drawn to statement made by the Chief Minister of Maharashtra in the Vidhan Sabha to the effect that there have **been** defalcation by various means of funds which should have been credited to the National Defence Fund; and

(b) if so, what are the details thereof and what steps Government are taking to punish the offenders ?

THE PRIME MINISTER (SHRI LAL BAHADUR) : (a) and (b) A statement is luiJ on the Table of the House.

STATEMENT

In reply to a question in the Vidhan Sabha Maharashtra, the Chief Minister of Maharashtra had stated that the inspection squad set up by the Citizens' Defence Committee (Maharashtra), Bombay with the approval of the State Government, to inspect the National Defence Fund Accounts of the various Citizens' Defence Committees in the entire State had noticed various types of irregularities, discrepancies and procedural defects in the maintenance of accounts and crediting of the amount collec-. ted. These irregularities etc. related to an amount of Rs. 20.38 lakhs out of a total collection of Rs. 9.72 crores and 2.35 lakh grammes of gold. Out of this amount also, a total amount of Rs. 17.72 lakhs has already been credited to the National Defence Fund. The remaining amount of about Rs. 2.66 lakhs is also expected to be cleared shortly. Most of the irregularities pointed out by the inspection squad are procedural and of a technical nature. However, if any cases of fraud or defalcation are finally established, severe action will be taken by the State Government against the persons concerned.

SHRI A. D. MANI : Sir, according to the Statement, the irregularities amounted to Rs. 20.38 lakhs out of which Rs. 17.72 lakhs have been returned. The Statement goes on to say that most of the irregularities pointed out by the inspection squad are procedural and of a technical nature. Sir, on the contrary, the Chief Minister of Maharashtra stated in the Vidhan Sabha that a number of defalcations had taken place and regarding the so-called technical irregularities may I draw the attention of the Prime Minister to the following facts :

"Collections to be credited to the Fund were unauthorisedly utilised for some expenditure, although no expenditure was